

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD**

Sub: High Court for the State of Telangana – e-mail from the Director, Tamilnadu State Judicial Academy, Chennai forwarded the letter of the Hon'ble the Chief Justice of Madras High Court, Chennai – Request to nominate one High Court Judge and two District Judges for **National Conference on Speedy and Effective Trial of Offences against Women and Children, to be held on 15th and 16th February, 2020 at TNSJA Headquarters, Chennai** – As directed – Nomination of two District Judges - Orders Issued.

Ref: e-mail dt. 02-01-2020 from the Director, Tamilnadu State Judicial Academy, Chennai.

ORDER: ROC.NO.14/SO/2020, DATED 06.01.2020

The High Court has been pleased to nominate the following officers to participate in the "National Conference on Speedy and Effective Trial of Offences against Women and Children", to be held on **15th and 16th February, 2020** at TNSJA Headquarters, Chennai.

- 1) Smt. M. Shyam Sree, II Addl. District and Sessions Judge, (Fast Track Court), Mahabubnagar.
- 2) Smt. M. Bhavani, III Addl. District and Sessions Judge, (Fast Track Court), Nalgonda.

It is further inform that the High Court of Madras and TNSJA, will make necessary arrangements for lodging, boarding and local conveyance.


REGISTRAR GENERAL
6.1.2020

Copy to:

1. The Individual Concerned.
2. The Principal District and Sessions Judge, Mahabubnagar and Nalgonda.